

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 90/241/HDB/2017
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Ltd
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (13) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVILAL DEORA	PCS	Cstapasvickora@gmail.com 9966299213	Tapasv

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarendra Reddy	Adv	9246501212	P. Amarendra
Ch. Ramesh Babu for Resp no 1 & 4	Adv	9849456637	Ch. Ramesh Babu

Heard Shri Tapasvilal Deora, Learned PCS for the Petitioner and Shri P. Amarendra Reddy and Shri CH Ramesh Babu, Learned Counsels for the Respondent.

At the request of the Learned Counsels, post the case on 24.10.2017.

Member (T)

Member (J)